

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO.118/2000 in
O.A. NO.387/1999

(53)

New Delhi this the 29th day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

H.P.S.Kharab & Ors.

... Applicants

(By Shri M.K.Gupta, Advocate)

-Versus-

Union of India & Ors.

... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Our order passed on 23.2.2000 is clear and unambiguous. Hence, no case is made out for review. The review application, in the circumstances, is rejected.

L-9-

(Shanta Shastry)
Member (A)

(Ashok Agarwal)
Chairman

/as/